

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:137  
ANSWERED ON:21.07.2015  
Employment to Overstaying Foreigners  
Kumar Shri Ashwini

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware that a number of Pakistani nationals whose visa has expired long ago have managed to get employment in Government/Semi Government/educational institutes in various States;
- (b) if so, whether the Government has sought any report from the State Governments; and
- (c) if so, the details thereof and the reaction of the State Governments thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIRAN RIJU)

(a): As per information available, no such specific instance of overstaying Pakistani nationals having obtained employment in Government/Semi Government/educational institutes in various States has been reported to the Government. However, State Governments/Union Territories are empowered to grant permission to Pakistani nationals staying on Long Term Visa under eligible category to engage themselves in employment of purely private nature i.e. excluding Government/Semi Government, local bodies, cooperative jobs etc.

(b) & (c): Does not arise.  
\*\*\*\*\*